

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item No. 34

MA 3002/2019 CA 16/2021 CA 93/2021 CA 338/2021 CA 09/2022 CA 102/2022 CA 538/2022 CA 640/2022 CA 137/2023 CA 170/2023 CA 178/2023 CA 212/2023 IA 15/2021 IA 61/2022 IA 25/2023 in CP/3638(MB)2018

CORAM:

MS. ANU JAGMOHAN SINGH **SH. H. V. SUBBA RAO**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON 28.07.2023

NAME OF THE PARTIES: **UNION OF INDIA V/S INFRASTRUCTURE LEASING & FINANCIAL SERVICES LTD**

Section 241-242 of the Companies Act, 2013 & Rule 11

ORDER

CA 137/2023 CA 170/2023

Both sides present. List these Applications on Board on 11.08.2023, at 11:30 a.m., for further consideration and hearing.

CA 102/2022

Both sides present. List this Application on Board on 31.07.2023, for further consideration and hearing.

CA 16/2021 & IA 15/2021 IA 61/2022

List these Applications on Board on 18.08.2023, for further consideration and hearing.

CA 09/2022

Both sides present. List this Application on Board on 31.08.2023, for further consideration and hearing.

List all other Applications, which are listed on Board today, on 05.09.2023, for further consideration and hearing.

Sd/-

**ANU JAGMOHAN SINGH
MEMBER (TECHNICAL)**

Vedant Kedare

Sd/-

**H. V. SUBBA RAO
MEMBER (JUDICIAL)**